

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3102
ANSWERED ON:13.12.2011
GRANTS UNDER IHSDP
Baitha Shri Kameshwar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of States including Jharkhand where Centrally sponsored Integrated Housing and Slum Development Programme (IHSDP) Scheme has been implemented;
- (b) whether a grant of Rs. 1.81 lakh is sanctioned to a Below Poverty Line (BPL) family in urban areas for constructing house under this scheme;
- (c) if so, whether the Government proposes to sufficiently increase the amount of grant;
- (d) if so, the extent to which the Government proposes to increase the amount of grant; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): Integrated Housing and Slum Development Programme (IHSDP) – component of the Jawaharlal Nehru National Urban Renewal Missions (JNNURM) is under implementation in 32 States/Union Territories including the State of Jharkhand.
- (b) to (e): Under IHSDP, Central Assistance is given to States for integrated housing and infrastructure facilities for urban poor/slum dwellers. The sharing of funds is in the ratio of 80:20 between Central Government and State Government/Urban Local Body(ULB)/Parastatal/Beneficiary. For special category States, the funding pattern is in the ratio of 90:10. There is no ceiling except ceiling cost for Dwelling Unit (DU) which is Rs. 1,00,00 presently. Ceiling cost for dwelling unit (DU) was revised upwards from Rs. 80,000/- to Rs. 1,00,000/- from the year 2008-09 onwards. As IHSDP is in final year of its implementation, there is no proposal to increase the ceiling cost further.